

OA/96/87

Coram: Hon'ble Mr. P.H. Trivedi : Vice Chairman  
Hon'ble Mr. P.M. Joshi : Judicial Member

21.5.1987

Learned advocate M.N.S.Shevde for the respondent appears and requests for time and learned advocate. Mr.M.M.Desai applies for an adjournment. Allowed. The case is adjourned to 22-6-87 for further direction.

*Pravin*  
(P.H.Trivedi)  
Vice Chairman

*Jmp*  
(P.M.Joshi)  
Judicial Member

OA/98/87

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Coram: Hon'ble Mr. P. Srinivasan  
Hon'ble Mr. P.M. Joshi

: Administrative Member  
: Judicial Member

22/6/1987

Applicant himself is present. Shri N.S. Shevde learned counsel for the respondent prays for more time to file reply. Respondent to file reply by 6/7/1987. The matter may be put up for further direction on 13/7/1987.

PS 22/6  
(P. Srinivasan)

Administrative Member

(P.M. Joshi)

Judicial Member

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Coram : Hon'ble Mr.P.M.Joshi

: Judicial Member

13/7/1987

Neither the applicant nor his counsel present.  
Mr.N.S.Shevde learned counsel for the respondent is  
also not present. No reply has been filed so far.  
The respondents are required to file their reply  
within four weeks from the date of this order.  
The case is adjourned to 7th September, 1987 for further  
directions.

*Amre*  
(P.M.Joshi)  
Judicial Member

MA/386/87  
in  
OA/98/87

(2)

CORAM : HON'BLE MR P H TRIVEDI : VICE CHAIRMAN

25/09/1987

Mr N S Shevde learned advocate for the respondents requests for adjournment for filing reply to which learned advocate Mr M M Desai appears on behalf of the applicant has no objection. Allowed. The case is adjourned to 9th October'87.

*Phew*  
( P H TRIVEDI )  
VICE CHAIRMAN